

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 601
IB-506/PB/2022

IN THE MATTER OF:
M/s. EON Electric Ltd.

...PETITIONER

Vs

M/s. Liteon Electricals LLP

...RESPONDENT

Section
U/s 9 of IBC, 2016

Order delivered on 24 .04.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Operational Creditor :Adv Prafful Saini and Adv
Harshit Khare

For the Respondent/Corporate Debtor :Advocate Prashant Katara

ORDER

Ld. Counsel for both the sides are present and submitted that they have filed their written submissions in terms of order dated 27.02.2024. Written submissions of both the sides are now available on the e-portal. Order is **reserved.**

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)